NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C.P. NO. 10(ND)12

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Zaheer Ahmed V/s M/s. Tasmia Frozen Food Export Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

SIGNATURE REPRESENTATION S.NO. NAME DESIGNATION

For the Petitioner (s) : Mr. Rakesh Kumar, Advocate

For the Respondent (s): Mr. Virender Ganda, Sr. Advocate with

Mr. Rakesh Kumar and Ms. Chetna Bisht,

Advocates

Order

Ld. Counsel for the petitioner has taken us through the pleadings in this case. Request of adjournment is being made on behalf of the respondent on grounds of engaging a new counsel. In the meantime, synopsis with specific reference of the documents being relied upon be filed by the petitioner.

Last opportunity is granted to the respondents.

To come up on 15th December, 2017

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)